

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 228/BB/2018	For hearing	Sec 9 of I&B code 2016	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s BhuwalkaStell Industries Ltd	CK Nandakumar Varun S, Raghuram Cadambi, Advocates Mr. Shivadutt Bannanje RP


ADVOCATE FOR PETITIONER/s:

SHIVADUTT. B.
R.P. [8452 86251]

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Shivadutt.B, learned Resolution Professional. Learned Resolution Professional is directed to file an appropriate Application for Resolution Plan in accordance with law, and CoC is directed to conduct the meeting to take steps of the present situation and as no further time permissible under law. Post the case on **20.09.2019**.


MEMBER (T)


MEMBER (J)

Shruthi
Verified

Court Officer